

High Court of Karnataka,
Bengaluru,
Dated:8th March 2018

NOTIFICATION NO.HCBB - 62 / 2018

In modification of earlier Notification No.HCBB - 54/2018 dated 2nd March 2018, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below with effect from Monday the 12th March 2018:

Sl. Nos.	Name of the Hon'ble Judge	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice B.S.Patil	3
3	Hon'ble Dr. Justice Vineet Kothari	5
4	Hon'ble Mr. Justice A.S.Bopanna	6
5	Hon'ble Mr. Justice L.Narayana Swamy	7
6	Hon'ble Mrs. Justice B.V.Nagarathna	9
7	Hon'ble Mr. Justice B.Sreenivase Gowda	10
8	Hon'ble Mr. Justice Aravind Kumar	12
9	Hon'ble Mr. Justice Budihal R.B.	13
10	Hon'ble Mrs. Justice S.Sujatha	15
11	Hon'ble Mr. Justice G.Narendar	17
12	Hon'ble Mr. Justice P.S.Dinesh Kumar	18
13	Hon'ble Mr. Justice K.Somashekar	19
14	Hon'ble Mrs. Justice K.S.Mudagal	20
15	Hon'ble Mr. Justice Sreenivas Harish Kumar	21
16	Hon'ble Mr. Justice B.A.Patil	23
17	Hon'ble Mr. Justice N.K.Sudhindrarao	24

18	Hon'ble Dr. Justice H.B.Prabhakara Sastry	25
19	Hon'ble Mr. Justice B.M.Shyam Prasad	29
20	Hon'ble Mr. Justice S.Sunil Dutt Yadav	30

By Order of Hon'ble The Chief Justice,

Sd/-

(P.N.Desai)

Registrar (Judicial)

Date: 08.03.2018